

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 228 OF 2017 &
IA NO. 328 OF 2017

Dated: 12th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Kamachi Industries Ltd.	...	Appellant(s)
Vs.		
Tamil Nadu Generation & Distribution Co. Ltd. & Anr.	Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1
Mr. Sethuramalingam for R-2

ORDER

Learned counsel for the Appellant seeks three weeks time to file rejoinder. She may file the same on or before 03.04.2018 after serving copy on the other side.

List the matter on **10.04.2018**.

(Justice N. K. Patil)
Judicial Member

mk/vt

(I.J. Kapoor)
Technical Member